

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO 3225
TO BE ANSWERED ON 12/03/2026

IMPLEMENTATION OF PM-VANBANDHU KALYAN YOJANA

3225. Smt. Anita Nagarsingh Chouhan:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the benefits of schemes relating to education, health, housing, livelihood, drinking water and infrastructure under the Pradhan Mantri Vanbandhu Kalyan Yojana are not reaching the expected level in tribal dominated States particularly in Lok Sabha Constituency No. 24 Ratlam–Jhabua–Alirajpur and the other tribal areas of the State and if so, the details thereof;
- (b) the details of works sanctioned under the said Yojana, State-wise and Lok Sabha Constituency-wise;
- (c) whether complaints regarding delay in implementation, lack of inter-departmental coordination and lack of awareness in the implementation of the said Yojana have come to the notice of the Government; and
- (d) if so, the concrete steps being taken by the Government to ensure time-bound implementation, strengthen the monitoring mechanism and ensure direct outreach to the targeted beneficiaries?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (b): The benefits of schemes relating to education, health, housing, livelihood, drinking water and infrastructure under the Pradhan Mantri Vanbandhu Kalyan Yojana in tribal dominated States including Ratlam–Jhabua–Alirajpur of Madhya Pradesh and the other tribal areas of the States is as under:

(i) Dharti Aaba Janjatiya Gram Utkarsh Abhiyan: Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years including Ratlam–Jhabua–Alirajpur of Madhya Pradesh. The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).

Dharti Aaba Janjatiya Gram Utkarsh Abhiyan

Details of funds released during 2025-26 (Rs. in Cr) as on 21.01.2026

Sl. No	State	Released
1	Andhra Pradesh	41.15
2	Arunachal Pradesh	11.24
3	Assam	11.86
4	Bihar	6.82
5	Gujarat	87.92
6	Himachal Pradesh	.47
7	Jammu & Kashmir	39.21
8.	Karnataka	28.77
9.	Kerala	7.79
10.	Madhya Pradesh	67.98
11.	Maharashtra	134.33
12.	Manipur	9.35
13.	Nagaland	4.84
14.	Odisha	12.54
15.	Rajasthan	83.74
16.	Sikkim	5.85
17.	Tamilnadu	2.31
18.	Tripura	2.30
19.	Uttar Pradesh	4.44
20.	West Bengal	.15
21.	Chattisgarh	18.66
22	Jharkhand	22.43
23.	Uttarakhand	1.46
24.	Telangana	43.19
	Total	648.80

(ii) Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN): On 15th November 2023, Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) was launched for socio-economic development of 75 PVTG communities residing in 18 states and one UT including Ratlam–Jhabua–Alirajpur of Madhya Pradesh. The mission aims to provide basic facilities to improve their socio-economic conditions such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are being met through 11 interventions implemented by 9-line Ministries. Progress of the interventions, State-wise & Ministry-wise, as on 28.02.2026, is at **Annexure I:**

Funds sanctioned for establishment of PM-JANMAN VDVKs

Sl. No.	State/UT	VDVK Sanctioned	Funds Sanctioned (In Lakhs)
1	A&N	1	2.8
2	Andhra Pradesh	73	307.55
3	Chhattisgarh	16	119.75
4	Gujarat	21	52.5
5	Jharkhand	35	143.8
6	Karnataka	33	91.8
7	Kerala	7	26.85
8	Madhya Pradesh	83	254.5
9	Maharashtra	40	181.2
10	Manipur	2	30
11	Odisha	43	178.4
12	Rajasthan	51	442.1
13	Tamil Nadu	37	120.15
14	Telangana	25	73.05
15	Tripura	30	127.5
16	Uttarakhand	9	31.7
17	U.P.	5	15.95
18	West Bengal	5	13.9
	Total	516	2213.5

(iii) Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States including Ratlam–Jhabua–Alirajpur of Madhya Pradesh except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share. Details of State-wise Fund Released and Beneficiaries to State Governments/UT Administrations thereof under the Scheme of Pre-Matric Scholarship for ST students is attached at **Annexure II**.

(iv) Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States including Ratlam–Jhabua–Alirajpur of Madhya Pradesh except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100%

Central share. Details of statewise Fund Released and Beneficiaries to State Governments/UT Administrations thereof under the Scheme of Post -Matric Scholarship for ST students is attached at **Annexure III**.

Pre and post matric scholarship fund released and total beneficiaries for state of Madhya Pradesh including Ratlam–Jhabua–Alirajpur is as below:

**Pre Matric Scholarship scheme Fund released and total beneficiaries for
MADHYA PRADESH State**

from '01/04/2024' to '10/03/2026'

SI No.	Scheme Name	District Name	Total Beneficiary (Students)	Total Funds (In Rs.)
1	Pre Matric Scholarship Scheme	JHABUA	29,935	9,23,48,950.00
2	Pre Matric Scholarship Scheme	ALIRAJPUR	16,791	5,69,24,700.00
3	Pre Matric Scholarship Scheme	RATLAM	9,705	3,21,55,700.00

Source: <https://dbttribal.gov.in/PrePostRPT.aspx> ,*Madhya pradesh implemented the scheme using their own state budgets.*

**Post Matric Scholarship Fund released and total Beneficiaries for MADHYA
PRADESH State from '01/04/2024' to '10/03/2026'**

SI No.	Scheme Name	District Name	Total Beneficiary (Students)	Total Funds (In Rs.)
1	Post Matric Scholarship Scheme	JHABUA	67,726	1,08,04,09,569.26
2	Post Matric Scholarship Scheme	RATLAM	18,625	28,28,28,015.49
3	Post Matric Scholarship Scheme	ALIRAJPUR	53,682	88,01,84,934.95

Source: <https://dbttribal.gov.in/PrePostRPT.aspx> ,*Madhya pradesh implemented the scheme using their own state budgets.*

(c)&(d): In order to strengthen inter-departmental coordination and improve awareness in the implementation of Pradhan Mantri Vanbandhu Kalyan Yojana ,the concrete steps being taken by the Government to ensure time-bound implementation, strengthen the monitoring mechanism and ensure direct outreach to the targeted beneficiaries is as under:

(i) **Development Action Plan for Scheduled Tribes (DAPST):** The Ministry of Tribal Affairs is the nodal ministry to monitor Development Action Plan for STs (DAPST) funds which are earmarked under various schemes of 41 Ministries / Departments (excluding Ministry of Tribal Affairs) for welfare and development of STs in the country including Ratlam–Jhabua–Alirajpur of Madhya Pradesh. An online monitoring system (<https://stcmis.gov.in>) integrated with PFMS has been designed to monitor the allocation and utilization of DAPST funds by these Ministries/Departments. Ministry also organizes periodic meetings with the obligated Ministries/Departments to review allocation and utilization under DAPST and guides them for better utilization of DAPST funds. Each ministry has to place the funds earmarked for TSP under Minor Head ‘796’ below the functional major Head/Sub-Major Heads to ensure their non-divertibility to any other scheme.

Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget document in the link: <https://www.indiabudget.gov.in/doc/eb/stat10b.pdf>.

(ii) **State Tribal Sub Plan (TSP):** State Governments are also supposed to earmark TSP funds with respect to the total Scheme allocation, in proportion to ST population (Census 2011) in the State. The details of allocation and expenditure for TSP by States/UTs out of their own funds are available at <https://statetsp.tribal.gov.in>.

(iii) PM-JANMAN Initiatives in PM Gatishakti Portal

To ensure the effective implementation and monitoring of the PM JANMAN, Ministry has been regularly reviewing the implementation with State Governments and District administrations. Besides, for monitoring the progress of the works under PM JANMAN, digital dashboard on PM GatiShakti portal has been developed. A Project Monitoring Unit in the Ministry has also been established for monitoring and coordination with Ministries and States / UT.

Under the PM JANMAN initiative, the integration of GIS-based data has enabled better planning and robust monitoring of schemes across multiple Line Ministries. Key advancements include seamless integration of PVTG locations. The demographic data was collected for the PVTG habitations belonging to PVTGs Districts/Sub-districts/villages through a Mobile App developed by BISAG-N for survey, ensuring accessibility for project planning and sanctionings. Real-time progress monitoring has been enabled through API integration with web portals of seven Line Ministries, with ongoing integration for MoWCD. Additionally, saturation dashboards provide granular insights up to the village level, and online modules facilitate data submission for Van Dhan Vikas Kendra (VDVKs), Multi-Purpose Centers, and Anganwadi construction progress monitoring. These efforts reinforce data-driven governance for tribal empowerment.

In coordination with State Governments, Information, Education and Communication (IEC) campaigns have been organized across States which are aimed at creating awareness on various welfare schemes for tribals and strengthen outreach and also facilitating in preparation of basic documents like Aadhar Card, Caste certificate, Jan Dhan bank account which are required for availing benefits under different schemes

(iv) Multiple evaluation and monitoring exercises have been undertaken to assess the performance and impact of tribal welfare schemes. NITI Aayog (DMEO) through M/s KPMG Advisory Services Pvt. Ltd., conducted a comprehensive Evaluation Study of Centrally Sponsored Schemes under Package 9 for the period 2020–21 to 2024–25, covering seven schemes under the Vanbandhu Kalyan Yojana.

1. Pre-Matric Scholarship

2. Post Matric Scholarship for STs
3. Support to Tribal Research Institutes
4. Development of Particularly Vulnerable Tribal Groups (PVTGs)
5. Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN)
6. Pradhan Mantri Adi Adrash Gram Yojna – PMAAGY (previously known as Special Central Assistance to Tribal Sub-Scheme - SCA to TSS). PMAAGY is now revamped and is subsumed under DAJGUA
7. Administrative Cost to States / UTs

In addition, the Ministry of Tribal Affairs has evaluated eight Central Sector schemes in collaboration with NABET, IIT Delhi, and IIPA namely:

1. Eklavya Model Residential Schools (EMRS)
2. National Fellowship and Scholarship for Higher Education of ST Students
3. Scholarship to the ST Students for studies abroad
4. Aid to Voluntary Organizations working for the welfare of Scheduled Tribes
5. Pradhan Mantri Janjatiya Vikas Mission (PMJVM)
6. Tribal Research Information, Education, Communication and Events (TRI-ECE)
7. Monitoring, Evaluation, Survey and Social Audit (MESSA)
8. Venture Capital Fund for Scheduled Tribes

The final report of this study is currently under process. Further, NITI Aayog had also conducted an earlier evaluation of Centrally Sponsored Schemes in 2021, which was likewise undertaken by KPMG

S. No.	Name of State	MoRD (PMAY-G)		MoRD (PMGSY)		MoJS (JJM)		MoHF W (NRHM)	MoWC D (POSHAN 2.0)		MoE (SSA)		MoP (RDSS)		MNR E		MoC (DoT-USOF)		MoTA		MoTA	
		Houses Sanctioned (H Hs)	Completed (HHs)	Roads sanctioned (in KM)	Completed (in KM)	Sanctioned Villages (Drinking Water supply)	Saturated Villages (Drinking water supply)	MMUs sanctioned & Operational	AWCs sanctioned	AWCs Operational	Sanctioned Hostels (No.)	Work Completed (No.)	H Hs Sanctioned	H Hs Electrified	H Hs Sanctioned	H Hs Electrified	Habitat ion planned for coverage	Habitat ion covered	MP Cs sanctioned	MP Cs completed	VD VK s nct ion ed	Bu sin ess St art ed
1	ANDHRA PRADESH	43593	6783	868.95	98	1964	405	140	192	146	87	3	24925	24925	1675	967	1658	1346	125	89	73	73
2	BIHAR	985	0	0	0	34	34	0	59	58	15	0	0	0	0	0	0	0	7	0	0	0
3	CHHATTISGARH	33246	19262	2895.846	1318	1422	435	44	191	191	40	0	7160	7160	1490	729	247	116	75	31	16	16
4	GUJARAT	12725	8150	1.55	2	572	572	29	67	67	13	2	6626	6626	0	0	51	41	39	7	21	21
5	JHARKHAND	36450	10180	914.143	33	2394	482	54	495	438	39	0	11504	11504	2182	2182	688	561	113	27	35	35
6	KARNATAKA	1056	76	63.756	6	447	218	5	23	23	7	1	1546	1546	179	179	36	27	74	16	33	21
7	KERALA	1169	16	0	0	96	1	30	7	7	4	0	345	314	98	0	49	31	15	4	8	7
8	MADHYA PRADESH	188150	136860	1835.001	425	4827	2203	67	704	704	106	0	28709	27227	1370	1121	217	98	125	72	83	83
9	MHARASHTRA	54140	18248	53.745	0	2767	1566	91	178	178	25	0	9216	9216	0	0	430	334	121	101	40	40
10	MIZORAM	2145	0	35.22	0	27	2	0	75	75	6	0	0	0	0	0	0	0	11	9	2	2

Details of Fund Released and Beneficiaries to State Governments/UT Administrations the reof under the Scheme of Pre-Matric Scholarship for ST students

(₹ in Lakh)

Sl. No.	Name of the State/UT	F.Y. 2020-21		F.Y. 2021-22		F.Y. 2022-23		F.Y. 2023-24		F.Y. 2024-25	
		Fund Released	Beneficiaries								
1	Andaman & Nicobar	12.00	296	8.00	284	0#	260	0#	173	10.00	281
2	Andhra Pradesh	1434.00	26676	3935.00	35364	0#	40465	5700.00*		3077.00*	
3	Arunachal Pradesh	0#	5676	207.00	4548	267.00	5178	0#	2852	0#	2831
4	Assam	17.00	2504	102.00	4767	107.00	5688	188.00	4353	100.00	8075
5	Bihar	0#	51076	0#	42425	0#	26450	0#	8451	0#	15139
6	Chhattisgarh	3542.00	132421	0#	129615	0#	28642	5250.00	44837	0#	27171
7	DNH & DD	234.00	2760	207.00	2167	0#	2017	0#	1273	0#	1162
8	Goa	41.00	2504	0#	1978	108.00	2108	53.00	1670	36.00	1698
9	Gujarat	2199.00	166649	3689.00	157714	5452.00	157553	6200.00	121083	923.00	124886
10	Himachal Pradesh	92.00	1846	0#	2160	79.00	2479	110.00	2616	0#	3260
11	Jammu & Kashmir	0#	2621	0#	5883	0#	4689	0#	2548	0#	8371
12	Jharkhand	0#	87131	3899.00	136830	0#	129269	5700.00	114519	0#	129142
13	Karnataka	0#	92254	1753.00	85554	2370.00	98705	3400.00	97191	700.00	104211
14	Kerala	117.00	9880	347.00	7071	0#	9457	436.00	8331	100.00	10980
15	Ladakh	42.00	421	74.00	1439	0#	760	0#	2228	40.00	2029
16	Madhya Pradesh	5429.00	378127	11458.00	328961	12744.00	255944	0#	259997	5305.00	212347
17	Manipur	0#	2479	0#	2365	0#	1836	0#	3470	0#	3916
18	Meghalaya	0#	616	0#	2406	115.00	1588	0#	5590	70.00	6149
19	Mizoram	168.00	11046	657.00	10031	0#	10312	307.00	8911	0#	8807
20	Nagaland	61.00	451	0#	307	0#	*	0#	*	0#	*

21	Odisha	6945.00	190066	5237.00	135053	9397.00	79252	0#	106691	2950.00	122029
22	Puducherry	2.00	19	0#	23	0#	21	0#	11	0#	14
23	Rajasthan	3127.00	208751	6234.00	213064	3531.00	73816	0#	76272	2236.00	57037
24	Sikkim	9.00	88	0#	296	18.00	49	0#	62	0#	377
25	Tamil Nadu	241.00	14822	547.00	16854	404.00	15325	362.00	17557	60.00	19178
26	Telangana	0#	7623	0#	3066	0#	9255	150.00	2460	0#	*
27	Tripura	252.00	9404	59.00	17307	1137.00	15017	0#	11601	692.00	12597
28	Uttar Pradesh	0#	2007	88.00	815	0#	1579	0#	2329	0#	3211
29	Uttarakhand	138.00	1212	0#	1313	0#	1464	15.00	902	70.00	812
30	West Bengal	788.00	28504	913.00	28053	0#	23979	2989.00	21789	0#	24333
	Total	24890.00	1439930	39414.00	1377713	35729.00	1003157	30860.00	929767	16369.00	910043

*Data not reported by the State/UTs

Fund has been released to the beneficiaries in preceding FY.

Details of Fund Released and Beneficiaries to State Governments/UT Administrations the reof under the Scheme of Post-Matric Scholarship for ST students											
(₹ in Lakh)											
Sl. No.	Name of the State/UT	F.Y. 2020-21		F.Y. 2021-22		F.Y. 2022-23		F.Y. 2023-24		F.Y. 2024-25	
		Fund Released	Beneficiaries								
1	A. & N. Islands	13.29	327	10	491	0#	386	0#	193	10	311
2	Andhra Pradesh	6039.35	112645	8991	117089	13357	129032	11471	79780	12000	67888
3	Arunachal Pradesh	5712.96	31527	12361	43744	9616	46330	8000	42417	10000	45125
4	Assam	5413.54	53205	1093	71115	6845	62140	3500	58774	7971	77350
5	Bihar	708.22	9068	0#	16302	0#	3768	0#	1444	443	3428
6	Chhattisgarh	8790.24	73550	0#	86910	9330	34184	7125	40552	7000	34022
7	DNH DD	3481.73	3549	0#	3352	0#	2208	404	1053	490	1627
8	Goa	458.18	4822	0#	4047	1187	4439	527	3274	500	3163
9	Gujarat	22977.64	237041	46170	260770	24426	262538	35000	226456	23122	233161
10	Himachal Pradesh	L	2410	0#	3332	0#	4303	0#	4390	500	4937
11	Jammu & Kashmir	805.44	4316	0#	8335	684	10430	746	7319	995	15309
12	Jharkhand	0#	92117	12655	127258	0#	147633	5311	148676	20000	65104
13	Karnataka	0#	112381	17081	133422	0#	131968	22556	123707	12500	125823
14	Kerala	3285.25	15820	2516	14558	0#	14863	4689	13731	2900	13034
15	Ladakh	738	3055	2214	8631	1891	8619	596	9413	3500	8969
16	Madhya Pradesh	12344	346060	24529	457808	27049	391317	35000	353486	25000	326410
17	Maharashtra	18149.52	157503	19215	130732	9027	135915	57036	139165	11781	144785
18	Manipur	2184.19	37258	4292	47793	4138	42572	3000	33542	2500	32275
19	Meghalaya	0#	16399	2636	52598	14620	61360	8500	76755	14508	73902
20	Mizoram	3446.82	33073	3875	37448	2590	38784	2500	31685	2400	28471
21	Nagaland	3226.37	36940	4436	40588	3608	40638	3500	42485	6200	41793
22	Odisha	19095.97	175252	21843	207678	17133	204172	13564	213957	29400	230366
23	Puducherry	19.56	24	0#	23	0#	18	0#	11	0#	10

24	Rajasthan	25557.03	206011	13745	188614	18810	236628	22000	168516	35000	*
25	Sikkim	553.83	3488	1036	4233	925	2650	0#	1849	600	2411
26	Tamil Nadu	3328.99	21383	4849	24441	2854	23529	2000	25216	2500	28273
27	Telangana	27297.83	118347	7504	126708	23851	114911	11250	131505	15250	131032
28	Tripura	4804.98	26108	7189	35520	4522	37380	4000	33678	7494	33506
29	Uttar Pradesh	2218.67	8132	0#	8930	0#	9655	1000	9676	1500	10427
30	Uttarakhand	0#	3039	3568	3837	0#	3534	188	3972	270	3853
31	West Bengal	2256.42	60846	3872	78100	0#	63208	3406	37760	3500	29528
	Total	182908	2005696	225680	2344407	196463	2269112	266869	2064437	259834	1816293

*Data not reported by the State/UTs

Fund has been released to the beneficiaries in preceding FY.
